

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

28. M.A. 3898/2019
IN
C.P. 863/2019

CORAM: SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.03.2020**

NAME OF THE PARTIES:-Charu Amritlal Kanani and Anr

V/S

Vako Seals Private Limited and ors

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

At the request of both sides, list this matter on 24.04.2020.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

/RS/

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)